

HCC No. 09/2023

HIGH COURT OF KARNATAKA
BENGALURU – 1.
DATED: 27th APRIL 2024

NOTIFICATION

Sub: For submission of sealed quotations for supply of LAN Materials to the High Court of Karnataka, Bengaluru– reg.

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It is hereby notified that, this office desires to procure the following LAN materials to the High Court of Karnataka, Bengaluru from the authorised distributors / dealers located in Bengaluru only.

Sl. No.	Item Description	Quantity
1.	D-Link Cat 6UTP Cable	2 Box
2.	14” Nylon Cable tie	10 Pack
3.	Insulation Tape Make: Wonder	20 nos.
4.	Couplers	10 nos.
5.	1” Flexible Pipe Make: Wonder	01 Roll

Therefore, all the dealers located in Bengaluru, may submit their sealed quotation mentioning their lowest rate (incl. of tax) for the said materials for High Court of Karnataka, Bengaluru. Further, quotations shall reach the office of the **Registrar General, High Court of Karnataka, Bengaluru** with superscription on the cover as “**QUOTATION FOR LAN MATERIALS TO HIGH COURT OF KARNATAKA, BENGALURU**” on or before **08.05.2024**.

Sd/-

(N.G DINESH)
REGISTRAR (COMPUTERS)